

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 29-04-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/43(CHE)/2023

NAME OF THE PETITIONER : State Bank of India Stressed Assets
Management Branch, Bengaluru

NAME OF THE RESPONDENT(S) : Siddarthan Gowthaman

UNDER SECTION : Sec 95 of IBC, 2016



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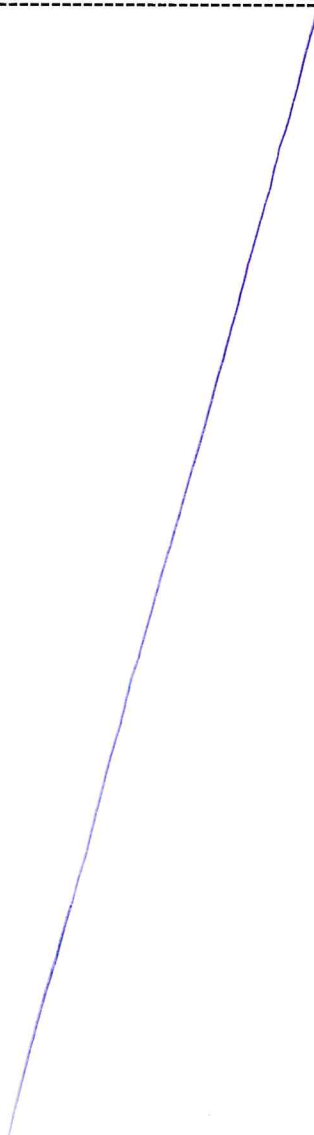
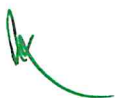
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ORDER

105. CP(IB)/43(CHE)/2023

106. CP(IB)/44(CHE)/2023

Ld. Counsel Mr. M.L. Ganesh for the Petitioner. Ld. Counsel Ms. Reshmitha for the RP. Ld. Counsel Mr.N.P.Vijay Kumar for the Respondent

Ld. Counsel for the Respondent stated that they have filed the reply in CP(IB)/43(CHE)/2023 vide SR. No.1536 dated 27.03.2024. However, copy is not available.

Ld. Counsel for the Respondent further stated that in respect of CP(IB)/44(CHE)/2023, physical copy will be filed within a week and e-filing is done today. Respondent is permitted to file the same and serve the copy on the Applicant.

Rejoinder, if any, be filed within a week thereafter.

List the Petition for hearing on **21.06.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

phk

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)